

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 20 of 2012

Dated : 1st November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

JSW Energy Ltd. Appellant(s)

Versus

**Maharashtra State Electricity
Distribution Co. Ltd. & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Ms. Swagatika Sahoo
Mr. Abinash Menon**

**Counsel for the Respondent(s) : Mr. Shubhan Srivastava for
MSEDCL**

ORDER

We have heard the learned counsel for the parties. Written Submissions have already been filed by both the parties.

Judgment is Reserved.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt